

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 502/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Aryan Mining & Trading Corporation Pvt.Ltd, -Versus- Brahmani River Pellets Ltd. & Ors		
Under Section		241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. Gaurav Khaitan, Adv. Respondent nos. 14 & 15 G. Khaitan
Adv. 16.10.17

1. ANUJ SINGH, Adv.
2. URMILA CHAKRABORTY, Adv. } for the Petitioners
16.10.17

1. Somnath Ghose
2. Sachi demand Pandey } For Respondent No. 12
16.10.17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 12, 14 and 15 are present.

Ld. Counsel for the petitioners mentioned the matter and pointed out certain typographical errors in the order dated 11/10/2017 and prayed

for rectification. It appears that there are some typographical errors in the order. The amended order follows.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)